NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP (CAA) No.16/Chd/CHD/2017

In the matter of:

Scheme of Amalgamation Between:

Mukul Sales Pvt. Ltd. ...Petitioner-Transferor-Co. No.1

And

Atulya Healthcare Pvt. Ltd. ...Petitioner-Transferor-Co. No.2

With

Prem Sales Pvt. Ltd. ...Petitioner-Transferee-Company

Present: Mr. Dinesh Bhandari, Practising Company Secretary for petitioner-companies.

Dr. Raj Singh, Registrar of Companies, Himachal Pradesh for the Regional

Director, Northern Region, Ministry of Corporate Affairs, New Delhi.

The Registrar of Companies, Himachal Pradesh representing the Regional Director, Northern Region, Ministry of Corporate Affairs, New Delhi seeks some time to file the report of Regional Director, Northern Region by way of affidavit. List the matter on 09.03.2018. The report be filed at least ten days before the date fixed with copy advance to the counsel opposite.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

January 24, 2018